## GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:1974 ANSWERED ON:26.03.2012 CLEARANCE TO POWER PROJECTS Antony Shri Anto

## Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the State Government of Kerala has submitted a proposal for environmental clearance for setting up of 1200 MW Gas based Power Project in the State;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) A proposal for 3x400 MW Gas Based Combined Cycle Power project to be located at Kasargod District, in Kerala was received from M/s Kerala State Industrial Development Corporation Ltd. The proposal was appraised by the Expert Appraisal Committee (Thermal Power) in its meeting held in September, 2011. The Committee noted that the proposal was incomplete and had accordingly deferred the proposal for re-consideration till the receipt of complete information.